

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-506**  
IB-712/ND/2022

**IN THE MATTER OF:**

Union Bank of India

**....Applicant**

**Vs.**

M/s. PCL Oil & Solvant Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 26.05.2023**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sanjay Bajaj, Mr. Shivam Thakkar, Ms. Mahima  
Agarwal, Advs.

For the Respondent :

**ORDER**

Due to paucity of time, the matter is listed on **03.07.2023**.

**S/d-  
(Court Officer)**